

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 27093/2014

STATE OF U P AND ORS & ORS.

Petitioner(s)

VERSUS

RATAN BABU SAXENA AND ORS & ORS.

Respondent(s)

Date : 11-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Ms Lalita Kohli, AOR
Mr Abhishek Swarup, Adv.
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1,4 and 5 have filed counter
affidavit.

Respondent no.2 has been dismissed vide order
dt.27.11.2017.

Service is complete on legal representatives of
respondent no.3 but one has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
11.04.2018